

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2929  
TO BE ANSWERED ON 20.03.2017**

**UNICEF MEETING ON CHILD LABOUR BILL**

**2929. SHRI SUDHEER GUPTA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is aware that the UNICEF India has organised a closed-door meeting for the parliamentarians to brief against the Government proposed amendments in the recent Child Labour Amendments Bill; and**
- (b) if so, the details of such meetings held and along with the measures taken by the Government to address such activities by the international agencies?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) & (b): UNICEF India has informed that a group of parliamentarians have formed the Parliamentarians' Group for Children (PGC) in August, 2013 and the PGC regularly invites UNICEF India to provide technical knowledge on children issues in the country. In 2015 and 2016 UNICEF India was invited to sensitize a group of parliamentarians on the situation of child labour in the country.**

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